

**SUPREME COURT OF INDIA  
[ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES  
ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS  
LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]  
DAILY CAUSE LIST FOR DATED : 23-10-2018**

**COURT NO. : 8  
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE S. ABDUL NAZEER  
(TIME : 10:30 AM)**

102 C.A. No. 3327/2007

IX

COMMNR. OF CUSTOMS (IMPORT), MUMBAI B. KRISHNA PRASAD[P-1]

*Versus*

M/S. DILIP KUMAR AND COMPANY AND ORS. JAY SAVLA[R-1]

**to be listed before appropriate bench**